

S.No.8

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
21-11-2022 AT 03:00 PM THROUGH VIDEO CONFERENCE**

**IA (IBC) 1304/2022 in CP(IB) No.301/9/HDB/2020**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

**CYMK Inks LLP**

**...Operational Creditor**

**Vs**

**Lotus Poly-Packs Pvt Ltd**

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1304/2022**

Ld. Counsel Mr. A Chandra Shaker for the Interim Resolution Professional present.

This is an application filed by IRP to take on record report of the CIRP process. Received subject to hearing. Accordingly, this application is disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**